

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 114

CP (IB) No.193/Vol./Chd/Hry/2021

IN THE MATTER OF:-

Purosil Mission India Private Limited

...Petitioner

Versus

Registrar of Companies NCT Delhi &
Haryana

...Respondent

Under Section: 59, IBC 2016

Order delivered on 21.03.2024

CORAM:

**SH. SUBRATA KUMAR DASH
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Vishav Bharti Gupta, Advocate

ORDER

Check list has been filed vide Diary No.00833/6 dated 16.11.2022. The same is taken on record. Report of ROC has been filed vide Diary No.00833/1 dated 08.11.2021, in which ROC has no observation in this application. Similarly, report of the IBBI has been filed vide Diary No.00833/5 dated 01.09.2022 in which also there is no observation on behalf of the IBBI. Both are taken on record.

Heard. Order reserved.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)